O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.2489
TO BE ANSWERED ON THE 2ND JANUARY, 2018

EXPENSIVE AGRICULTURAL EQUIPMENTS

2489. SHRI SATYAPAL SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ‡ãðŠãäÓã एवं किसान कल्याण ½ãâ¨ããè
be pleased to state:

(a) whether any case has come to the notice of the Government where the agricultural equipment purchased by farmers from Government subsidized shops or institutions has been found to be more expensive than the agricultural products available at other shops in the market;

(b) if so, the details of the corrective steps taken by the Government in this regard; and

(c) whether there is any provision of sending the subsidy on agricultural equipment into farmers' accounts and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

‡ãðŠãäÓã एवं किसान कल्याण ½ãâ¨ããÊã¾ã ½ãñâ Àã•¾ã ½ãâ¨ããè (SHRI PARSHOTTAM RUPALA)

(a) & (b): To promote farm mechanization in the country Government of India has introduced Sub Mission on Agricultural Mechanization (SMAM) w.e.f. April 2014. As per the guidelines of SMAM the complete freedom is given to the farmer for procurement of Agricultural machinery as per his/her choice from the approved list of manufacturers.

The subsidy to the farmers is provided through State Governments. To bring the transparency in distribution of agricultural machinery, Government of India has launched the software for online application for subsidy wherein a provision has been made to declare the MRP of agricultural machinery by the manufacture.

(c): Sub Mission on Agricultural Mechanization (SMAM) is on boarded w.e.f. 30th September 2017 to provide the subsidy through Direct Benefit Transfer (DBT) into farmer's account or manufacturer's accounts.

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